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ORAL ANSWERS TO QUESTIONS—Contd.

Petrol bunks in Tamil Nadu

784. SHRI J. S. RAJU: SHRI TINDIVANAM VENKATRAMAN;

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) what are the norms prescribed for sanctioning and licensing of a petrol bunk;

(b) what is the total number of petrol bunks in Tamil Nadu and what is the stock that is given per month or per week;

(c) Whether it is a fact that cars are run on cooking gas;

(d) if so, whether it was examined as an alternative to petrol or diesel; and

(e) if not, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPTAIN SATISH SHARMA): (a) to (e) A statement is laid on the Table of the House.

The question was actually asked on the floor of the House by Shri J. S. Raju.

Statement

(a) Retail Outlet dealerships are allotted to the persons meeting eligibility criteria relating to nationality, age, educational qualifications, income, residence and multiple dealership norms through the process of advertisement and selection by Oil Selection Boards for the locations included in the Marketing Plans. In addition, a few dealerships/distributorships are allotted under discretionary powers of the Government on compassionate grounds.

(b) As on 1.1.1995, 1450 Retail Outlet dealerships were functioning in Tamil Nadu. There is no restriction on supply of diesel and petrol to the Retail Outlet dealerships and full demand as per the indents is met. However, approximately 24 TMTs of MS and 142.75 TMTs of HSD are the monthly average supplies in Tamil Nadu.

(c) to (e) On account of shortage of LPG and its more essential use and demand for cooking use of LPG for automotive purposes is prohibited. However, use of compressed natural gas (CNG) for automotive purposes is being promoted.

SHRI J. S. RAJU; Sir, the answers are not to the point and are very unsatisfactory. I have asked about the norms for selection of dealership. For instance, what is the age limit? What is the educational qualification prescribed? What is the minimum income? These are . points to be clarified by the hon. Minister, I want to know the details

CAPT. SATISH SHARMA. Sir. the age prescribed is from 21 years 50 years. There is no to age Emit freedom-fighters' for the category. sportspersons, the For minimum age years limit is 35 and there is no maximum age limit The educafor sportspersons. tional qualification prescribed is ma triculation. There is no qualification prescribed for sportspersons and freedom fighters. The income limit is Rs. 50,000/per annum

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from all sources. including dependants. Besides that, the applicant has to be a resident of the district for the last five years up to the date of advertisement. In the case of the SC, ST and defence categories, residents of adjoining districts can also apply, but preference is given to persons of the district concerned. At the time of the interview, the inter se evaluation of the candidates belonging to the specified categories would be made by the Selection Board taking into account the other factors like business ability. salesmanship. capacity to provide the required facilities within the stipulated period, full time involvement. extra-curricular activities. outstanding sportsmanship of people who have represented the country in international events, capacity to raise finance etc.

SHRI J. S. RAJU: I would like to know from the hon. Minister whether the Ministry will constitute a Committee consisting of Members of Parliament from various political parties, for issuing licences. Also, I have seen an advertisement from an automobile workshop that they are converting petrol and diesel-consum-ing cars to gas-consuming ones. Has this been brought to the notice of the Government? I also want to know whether the CNG cylinder will be supplied through the already existing petrol bunks or LPG agencies.

CAPT. SATISH SHARMA: As for the first part of the question regard ing a Parliamentary Committee, I am clear about what the hon. Mem not ber is referring to. There is a Con sultative Committee of Members of Parliament. Hon. Members are re presented there. Besides that, there Committee is the Standing on Pet roleum where hon. Members from all the parties are there. These two Committees do exist

The other part of the question is about the CNG issue and the gas issue. It is a very good question. Basically the question is, whether LPG is being used surreptitiously in some places in the country for running automobiles. This is a very interesting question in a sense that we have tried to promote CNG, a reference to which has just now been made by the hon. Member. But, there are some inherent limitations. The kit is verv expensive the technology of and conversion to CNG is not becoming popular because the kit is very expensive. A study is being conducted to study all these problems. The hon. Member has asked a pointed question whether LPG is being used , surreptitiously by some automobiles in some parts of the The reason for this is that we have country. banned the use of LPG for automobiles because of the shortage of LPG in the country. As you waiting list for LPG in know, there is a long the country because LPG is used for cooking in the country and there is a tremendous shortage. Yet, at the same time, the fact remains that LPG is a much cleaner fuel than petrol. In many parts of the world, for example, in Japan and in some parts of Europe, LPG is being used for running automobiles. Now, we have the parallel marketing which we have initiated whereby LPG is made but at the available not at subsidised rate market rate and I am seriously also considering that at least the LPG which is available through parallel marketing, should be used by the public transportation system like the three-wheelers in Delhi, which the biggest pollutants. They are are considered to be the biggest pollutants. The three-wheeler owner mixes kerosene with petrol to save money which infact, increases pollution even more. Delhi is becoming more and more polluted day by day and as we are all aware one of the major factors contributing to this pollutios is the three-wheelers who

arse mixing kerosene with petrol to save money. The internal combustion englnenof a three-wheeler itself is an majo pollutant. So, if we use LPG inmplace of petrol, LPG being a much cleaner fuel, we will have a dramatic effecte My hon. colleague, the Minis-ter of Environment, will bear with meathat this will have a great impact in big cities like Delhi and Bombay So, T would request the Minister of Surface Transport that with the help of the Environment Minister, he should have the parallel marketing supply of LPG for the automobiles, to start with the taxis and threewheelers in Delhi and Bombay, *(Interruptons)*

श्री दिखिक्य फिंझ: मंत्री की खाना, पकाने के लिए रसोई गैम मिल नहीं रही है । ग्राप गाडिगों में इम्प्रेमाल कार के समीरों के ऐको-पारास का इंत-जामकार रहे हैं (क्यरधान) जान का स्वीत का क

अरि जलेख तेसाई के क्या कर रहे हैं आप ?

What is is the policy of the Govern-ment?

केटन जनीश सर्भा: साप हो चीजें मिषस मत करिये । संभापति जी, मैने पहले ही यह संसद्यायां है और इनको यह कहां है लि जो पल्चिक जिल्हीत्यलन सिस्टम से एल.०पी०जी० जाती है, मै लसकी बात नहीं कर रहा हे । मैं तात कर रहा है पेरलल माकिटिंग से जो भाकिट। अन्डम पर जो नयी जम्पानीज एल.०पी०जीफ बेच पही है, जो जमारी सिस्सिडाइज्ह एल.०पी०जी० नहीं है, वह जो तेच रही है । इंडस्ट्रीयल यज के लिए मिल्लाबह रेज रहे हैं, तात होमेस्टिवा यूज तेत सिप्ताबेक रहे हैं, तात होमेस्टिवा यूज तेत सिप्ताबेक रहे हैं, तात होमेस्टिवा यूज तेत सिप्ताबेक रहे हैं, में सर गाडी की वात नहीं (करन रहा है में पह कह रहा हं कि दिल्ली जीर बम्बई में कम से कम भा कहीलफी जीर टेक्सीज में यह एल० पी क्ती 60 इन्तेमाल कर (लाराधान)

This is my answer.

यः भी दिग्विजय सिंह : श्राप कोई प्राप्तर्टी (फुक्स कीलिये (श्रावधान)

MR, .CHAIRMAN: .Please sit down. I have not allowed you.

SHRI TINDIVANAM G. VENKAT-RAMAN : Sir, it has been candidly admitted by the Minister that LPG, which is being used in automobiles and cars is a much cheaper fuel. He also said that it is being surreptitiously used. It is not so. We have seen advertisements of petrol pumps in Delhi where they are propagating in favour of LPG to be used as a fuel. Now, considering the economics of it, the cost of fuel would come to 10 paisa per km. So, it is the cheapest one, and as he has stated, there is no environmental pollution at all if LPG is used in automobiles. Therefore, will the Government take steps to see that the LPG production is boosted? It is a question of getting foreign exchange. You are getting diesel and petrol tanks You are going in for other things. The foreign exchange earning has also depleted-Will the Government seriously con-sider using the LPG for running automobiles, in the interest of the economy of the counrty?

CAPT. SATISH SHARMA: Sir, I think; the hon. Member is mixing up CMG with LPG. The advertisments? which he is referring to are for CMG and not for LPG and for CMG, WE have the CMG outlets here in Delhi which self CMG but we have found From our experience why CMG is not" becoming very popular. It is because there is an engine power loss, which has been experienced by some of the vehicles which have been installed with CMG, by 15 to 20 per cent and then they experience that there is a loss in

addition of Cylinders of 'CMG There is a reduction in payload carrying canacite of the car to the extent of the weight of the kit which is about 60 to 80 kilograms There are addi-tional experises to replace batteries. ignitions crocoite etc which are

otherwise accootable for petro1-run due to incombatibility by the

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existing ignitious system for CMG fuel. Sometimes, starting problems are also experienced by those vehicles which are installed with CMG. So, there is engine heating, overheating and other problems which are being solved. There is a research going on to solve these problems as far as the CMG is concerned. That is why we are selling CMG and we want to promote the use of CMG and we are carrying on the research to solve these problem, which is taking tine. That is why CMG is not becoming popular. Of course, LPG is a differ. ent matter. As I mentioned to you earlier. LPG does not create these problems.

SHRI S. K. T. RAMACHANDRAN: Sir. I understand from the reply of the Minister that the Gov-ernment is well aware of the obnoxious practice of adulteration by the petrol and diesel bunk operators. As far as pollution is concerned, Si_r it is a health hazard also it is affecting the engines of the motor vehicles. So, considering this injurious aspect, what are the steps being taken by the Government to control this obnoxious practice? Has the Government appointed any squad or any vigilance authority to check the petrol pumps and punish the owners whenever they are found guilty?

CAPT. SATISH SHARMA: Sir, what the hon. has said is true, that the kerosene which is highly subsidised does not always reach the targeted groups. We allocate kerosene to various States. The States have their own public distribution systems, and unfortunately there are many States where there is a lot of room for improvement to ensure that the kerosene which is meant for the targeted groups reaches the targeted groups, but unfortunately part of that is diverted because it is highly subsidised and is used in adulteration, whether it is diesel or petrol. Of course to start with we had started with this two-coloured kerosene, the blue dye for the public distribu-tion system and, the nounaloocolour for the market, the fair-price kero sene sene. It has helped a great deal. We also have regular checking of the' gas stations., the daalers and the other outlets and that is an going pro-cess but what is required is at..the-Str:te lavel there needs to be.rimHchs more vigorous work which re quired for the State level machinery to ensure that the theresene is reach ed the targeted groups

SHRI G. SWAMINATHAN recently a non polluting car engine has come and the Government do has. issued orders earmarking certain pets banks for giving petrol to these cars. I would like to know what the process is by which the Gavernment is going to modernise all the petrol *bunks* What is the time-limit. That is one. What should be the position of the old, cars? *.X would* like to know whether old cars will have to be fitted with the mod-ern engine so that they will not pollute.,

CAPT. SATISH SHARMA: Sir. I

think the hon. Member is referring to a recent step, which we have taken of introducing $lead_T$ free pet-rol in the four metropolitan cities of India. As you are aware, to start with cars like the new Mar'uti

suzuki DCM cello, Flat 118 and

Contessa—other new cars are also coming—I am told are able to have a catalytic Converter which is required to use this lead-free gascoline. Simultanetlusly we have the normal petrol Which !s used in those *cars* which do not have ,or cannot have a catalytic converter valva for technical reasons. Now. over a period of time. we will have more and more new cars which .have a catalytic converter and we will also have the sale of lead-free gasoline outside the four cities, in most of the cities and towns of India, by the year 2000. The projection is that lead-free petrol should be available because the cars with this con-verter will be there. A11 over the world it is the same way you go about it. You do it in phases. You cannot just sell lead-free pertol and stop the other petrol because there are always the other cars without a catalvtic converter. It will take some time. There is a gestation period. "We believe in a couple of years we will surely have more and more lead-free, which is environment-friendly, clear fuel, which will be used in more and more cars which will have a catalytic converter.

SHRIMATI JAYANTHI NATARA JAN: Sir, the Minister has just now read out the concessions which are being extended to freedom fighters who and sportspersons reinternational presented India at the level. I would like to ask the hon. Minister if any facilities, any concessions, are being extended to women who applied for licences to run petrol bunks. This is Part (a). Part (b) is this. If they are not being extended now, would the Minister consider extending the same facilities to women, who are the most vulnerable of all the sections, from, within the section to which concessions are already extended such as sports people which being he has already mentioned? I would like to know whether they would be considered as a special catagory and these facilities will be extended to them in order to help them start and run their own business.

CAPT. SATISH SHARMA: Sir. as I mentioned earlier, there are two routes. One is the Oil Selection Board where certainly we have

sportsman sportswomen. Both and are verv much there. Besides that recently the Supreme Court has judgement. They given а have guidelines with come out clear-cut which Ι share with the can hon. Members. far as the Government As discretionary quota is concerned, the Supreme Court has mentioned about eight categories. The first is depend of who made ent а person has supreme sacrific for the nation but has been properly rehabilitated not so far. The second is a member of a family which has been a victim of unforeseen circumstances like terrorist attack, earthquake, flood, etc. The third is physically handicapped.

ME. CHAIRMAN: The whole thing need not be read out.

CAPT. SATISH SHARMA: Now we have clear-cut guidelines. It is not possible for me to go beyond the guidelines (Interruptions)...

SHRIMATI JAYANTHI NATARAJAN: The Government can always add to it. More than half the population is women. (Interruptions) ... The Government can always add to it. (Interrupttons) ... Why do you pass the buck to the Supreme Court? (Interruptions)

SHRIMATI RENUKA CHOWDHURY; Why are discriminated? women (Interruptions) ...

SHRIMATI JAYANTHI NATARAJAN; We cannot wait for the Supreme Court to tell us what we should do. (Interruptions) ...,

SHRIMATI RENUKA CHOWDHURY; Sir, the Minister has to give us an assurane on the the floor of the House. (Interruptions).

SHRIMATI JAYANTHI NATARA. I JAN: Sir,... (Interruptions) .

MR. CHAIRMAN: He is trying to answer. (Interruptions).

CAPT. SATISH SHARMA; Sir, I can assure the august House... (Interruptions).

MR. CHAIRMAN; Please sit down.

CAPT. SATISH SHARMA: Sir, I can assure the august House that as far as the oases of those women who are in extreme distress are concerned the Government will certainly consider those special cases. That is the assurance I can give to the hon. Members. *(Interruptions)*

SHRIMATI RENUKA CHOWDHURY: What is the specification they require? (*Interruptions*). What are the specifications which they require? (*Interruptions*). Do the educated unemployed women come under it? Does the widow of an ex-servicemen come under ill? (*Interrup-tions*)

SHRIMATI JAYANTHI NATARAJAN: Sir,... (Interruptions).

MR. CHAIRMAN; Let him answer.

CAPT. SATISH SHARMA; Sir, as far as Shrimati Renuka's question is concerned, there is a clear-cut guideline. It says, "The immediate next of a kin, i.e. widow, parents, children of those who lost their lives in abnormal circumstances and individual cases of extreme hardship." We will certainly take such cases into consideration. (Interruptions)

SHRIMATI RENUKA CHOWDHU RY; Sir, unless we are widows... (*Interruptions*). Sir, we have be be widows before we ... (*Interrputions*) ions).

MR. CHAIRMAN: The Ministeter has said that he will consider such cases. *(Interruptions).* The Minister is answering.

SHRIMATI RENUKA CHOWDHURY: What is the root cause of our problems? (*Interruptions*).

MR. CHAIRMAN: Please sit down.

SHRIMATI RENUKA CHOWDHURY: Let him say something.

CAPT. SATISH SHARMA; Sir, 1 would welcome suggestions from the hon. lady Members. They can send the proposals to us. We will certainly look into those proposals.:

MR. CHAIRMAN; Question No. 785. (*Interruptions*). That question is over.

STD/ISD/FAX at Hazrat Nizanunuddin Railway Station

*785. SHRI JALALUDIN ANSARI:

Will the Minister of RAILWAYS be pleased to state;

(a) whether the facility of STD/ ISD/PCO|FAX has been provided by the Northern Railway at Hazrat Nizamuddin Railway station;

(b) if so, what is the number and other details thereof;

(c) whether Governmen have received complaints from Members of Parliament in this matter; and

(d) if so, the action taken thereon?

THE MINISTER OP RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) and (b) At present, two manned PCO booths out of which one having STD facility and seven coin operated telephones are (available at Nizamuddin station. Action has also been initiated to provide one more telephone booth having STD facility.

(c) and (d) Northern Railway have examined the complaints and replies explaining the position have been sent.